

Rajiv Gandhi Shehri Vikas Yojana in Punjab and Haryana

1643. SARDAR TARLOCHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of cities in Punjab and Haryana which have been covered under Rajiv Gandhi Shehri Vikas Yojana during last two years, names of the cities and amount sanctioned by Ministry may be mentioned;

(b) whether Government has taken special consideration for the cities known as historic religious destinations; such as Sultanpur Lodhi (Punjab), Goindwal (Punjab), Kahdoor Sahib (Punjab); and

(c) the number of applications from both the States that are pending for grant from the Ministry in both States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) There is no such scheme, under implementation by the Ministry of Urban Development.

(b) and (c) Do not arise.

Construction of road by DDA

1644. SHRI MANGALA KISAN: Will the MINISTER OF URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2597 given in the Rajya Sabha on the 6th September, 2007, Starred Question 305 given in Rajya Sabha on the 6th September, 2007 and Starred Question 289 given in Rajya Sabha on the 23rd July, 2009 and state:

(a) the names of the agency (DDA/PWD/MCD) which has been assigned the work of construction of this link road;

(b) if not, whether Government is aware that over ten lakh families are going to be displaced by this road;

(c) whether Government propose to conduct any fresh survey in 2009 in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) DDA.

(b) Government of National Capital Territory of Delhi (GNCTD) which acquired the land for construction of the road has informed that a total of 529 claims have been received against the land acquisition.

(c) No, Sir.

(d) Under the provisions of the Land Acquisition Act, 1894 award has been announced.